

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 471/2019

VIJAY SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(list I.A.No. 118707 application for bail and I.A.118708 of 2021 application for exemption from filing O.T. in criminal appeal No. 471 of 2019.

IA No. 118708/2021 - EXEMPTION FROM FILING O.T.

IA No. 118707/2021 - GRANT OF BAIL)

Date : 04-10-2021 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE VIKRAM NATH

For Appellant(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. Vishwajit Singh, Adv.
Mr. Pankaj Singh, Adv.
Ms. Ridhima Singh, Adv.
Ms. Shivali Chaudhary, Adv.
Ms. Akansha Singh, Adv.
M/S. Vidhi International, AOR

For Respondent(s) Mr. S.V. Raju, Ld. ASG
Mr. Sanjay Jain, Ld. ASG
Mr. Rajat Nair, Adv.
Ms. Rukhmini Bobde, Adv.
Ms. Swati Ghildiyal, Adv.
Mr. K.L. Janjani, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Rana Mukherjee, Sr. Adv.
Mr. Ankit Goel, AOR

Mr. M. Shoeb Alam, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. S.V. Raju, learned Additional Solicitor General prays for and is granted time to file affidavit in response to the application for bail, i.e., I.A. No. 118707 of 2021.

List the bail application for consideration on 08.10.2021, as prayed.

(POOJA SHARMA)
SENIOR PERSONAL ASSISTANT

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER